

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-20/2001(pt.)/322/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Darak Ullah,
Presiding Officer, MACT No. 2,
Kamrup(M), Guwahati.

Dated Guwahati, the 11th January, 2024.

Sub:- **Restricted holiday.**

Ref:- Your letter No. MACT2K/287/24 Dated 10th January, 2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for permission to **avail restricted holiday on 17.01.2024**, has been granted. The Presiding Officer/Member, MACT No. 1, Kamrup (M), in his absence, the Presiding Officer/Member, MACT No. 3, Kamrup(M), in his absence, the District & Sessions Judge, Kamrup (M), and in her absence, the next senior most Judicial Officer available at the station would be in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-
REGISTRAR (VIGILANCE)

Memo No.HC.VII-20/2001(pt.)/324-326/A, dated 11.1.2024

Copy to:

1. The Presiding Officer/Member, MACT No. 1, Kamrup(M), Guwahati.
2. The Presiding Officer/Member, MACT No. 3, Kamrup(M), Guwahati.
3. The District & Sessions Judge, Kamrup (M).
- ✓ 4. The Project Manager, Gauhati High Court.

Sd/-
REGISTRAR (VIGILANCE)